

Assistance (ACA). The ACA for externally aided projects released to Government of Andhra Pradesh during 1994-95 and 1995-96 was Rs.570.38 crores and Rs.444.10 crores, respectively.

(b) The projects are at various stages of implementation. Normally, the project cycle for implementation is 5-7 years, therefore, while some projects at initial stage of implementation (e.g., A.P. First Referral Health System Project) there are other projects which are at the stage of completion (e.g., Environment Protection Training and Research Institute, Hyderabad).

Retirement Age of PSU's Employees

2595. SHRI THAKRE RAJABHAU :

SHRI UTTAM SINGH PAWAR :

Will the INDUSTRY MINISTER be pleased to state:

(a) whether on the basis of the interim report of Fifth Pay Commission, the Government considered to raise the retirement age of employees of Central Public Sector Undertakings from 58 to 60 years; and

(b) the decision taken by the Government thereon and the effective date thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). The employees of the Public Sector Enterprises are not within the Terms of Reference of the Fifth Central Pay Commission.

Public Sector Undertaking in Operation in A.P.

2596. SHRI YELLAIAH NANDI : Will the Minister of INDUSTRY be pleased to state :

(a) the number of Public Sector Undertakings which have been operating in Andhra Pradesh as on date, alongwith their names and locations;

(b) how many of such undertakings have been identified to be sick and referred to by Bureau of Industrial and Financial Reconstruction; and

(c) how the Government propose to revamp/rejuvenate these sick units and run them profitably?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) According to Public Enterprises survey 1994-95 there were 12 Central Public Sector Enterprises having their registered Office located in the State of Andhra Pradesh. Their name, alongwith the location of the registered Office are given below :-

Name of the P.S.E.	Location of the Regd. Office
1	2
1. Bharat Dynamics Ltd.	Hyderabad
2. Bharat Heavy Plate & Vessels Ltd.	Visakhapatnam

1	2
3. CMC Ltd.	Hyderabad
4. Electronic Corpn. of India Ltd.	Hyderabad
5. Hindustan fluorocarbons Ltd.	Hyderabad
6. HMT Bearings Ltd.	Hyderabad
7. Mishra Dhatu Nigam Ltd.	Hyderabad
8. National Mineral Development Corpn. Ltd.	Hyderabad
9. Praga Tools Ltd.	Secunderabad
10. Rashriya Ispat Nigam Ltd.	Visakhapatnam
11. Southern Pesticides Corpn. Ltd.	Hyderabad
12. Sponge Iron India Ltd.	Hyderabad

(b) and (c). Two of them namely, Hindustan Fluorocarbons Ltd. and Southern Pesticides Corpn. Ltd. are sick and have been referred to Board for Industrial & Financial Reconstruction. BIFR has appointed Operating Agency of formulation of revival/rehabilitation package. The viable revival/rehabilitation proposal prepared by the Operating Agency is yet to be received.

Rebate on Coir Products

2597. SHRI A.C. JOS : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Union Government propose to announce rebate for coir products during 1996-97 as was done during previous year;

(b) if so, when the rebate is likely to be announced; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). With a view to encourage consumption of coir yarn and coir products in the country, the Government have issued an order on 26th June, 1996 for the continuation of the Rebate Scheme on sale of Coir Yarn and Coir Products (excluding rubberised coir products) in the Coir Sector during the year 1996-97.

(c) Does not arise.

Achievement of P.M.R.Y.

2598. SHRI BHAKTA CHARAN DAS : Will the Minister of INDUSTRY be pleased to state :

(a) the achievements made under Prime Minister Rozgar Yojana for educated Unemployed Youths under Prime Minister's Rozgar Yojana till date in each State particularly in Nuapara and Kalahandi districts of Orissa; and

(b) the amount spent by the Union Government on the implementation of the scheme in each state so far?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Statement showing the state-wise achievements made under Prime Minister's Rozgar Yojana for educated unemployed youths for 1993-94, 1994-95 and 1995-96 is enclosed as Statement-I.

The achievements made under Prime Minister's Rozgar Yojana in Nuapara and Kalahandi Districts of Orissa for 1993-94, 1994-95 and 1995-96 are given in the Statement-II attached.

(b) Under Prime Minister's Rozgar Yojana each entrepreneur is provided subsidy @ 15% of project cost subject to a maximum ceiling of Rs.7,500/-. The funds

for subsidy are authorised to Reserve Bank of India. These funds are released to the implementing banks by the Reserve Bank of India for passing on to the beneficiaries. Hence, the state-wise details for release of subsidy are not available. The funds authorised to Reserve Bank of India for release of subsidy for PMRY beneficiaries is Rs.222.73 crores till now.

Central Government also releases funds for operational purposes like training, project profiles, evaluation, contingencies, etc. directly to the State/UTs. State/UT-wise amount released is shown in the enclosed Statement-III.

STATEMENT

Statement showing State-wise Achievement Under Prime Minister's Rozgar Yojana for 1993-94, 1994-95 and 1995-96

S.No.	State/UT	1993-94		1994-95		1995-96	
		Target (Nos.)	Applications Sanctioned by Banks (Nos.)	Target (Nos.)	Applications Sanctioned by Banks (Nos.)	Target (Nos.)	Applications Sanctioned by Banks (Nos.)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	3335	3418	25000	19851	31900	32556
2.	Assam	805	818	6600	6404	9900	9852
3.	Bihar	3070	2051	22150	11705	22150	15751
4.	Delhi	1390	622	4540	1763	4545	3799
5.	Goa	200	78	520	285	550	499
6.	Gujarat	1870	527	8500	5707	8500	10190
7.	Haryana	725	792	4100	4600	7200	9353
8.	Himachal Pradesh	305	201	2100	2306	2100	2578
9.	J & K	205	101	2000	1995	3100	2435
10.	Karnataka	2050	1919	15000	13759	17700	16887
11.	Kerala	2755	1595	15000	11123	15000	14135
12.	Madhya Pradesh	2710	2992	20000	21840	27050	31566
13.	Maharashtra	4630	4850	20500	26551	35900	40392
14.	Manipur	200	214	2000	2040	4000	1242
15.	Mizoram	200	32	250	226	250	240
16.	Orissa	865	842	6570	5551	8250	8229
17.	Punjab	965	1061	4900	5357	15000	15531
18.	Rajasthan	1410	1257	8300	7666	10400	10272
19.	Tamil Nadu	3560	2794	17400	14519	21800	19304
20.	Tripura	200	146	1000	796	1300	1225
21.	Uttar Pradesh	4420	3995	27400	23060	35813	37324
22.	West Bengal	4170	980	22900	9441	22900	8416
23.	Andaman & Nicobar	200	39	250	54	100	101
24.	Arunachal Pradesh	200	124	250	183	300	287
25.	Chandigarh	200	81	150	165	150	171
26.	D & N Haveli	200	122	250	112	150	156

1	2	3	4	5	6	7	8
27.	Daman & Diu	200	13	250	79	100	116
28.	Nagaland	200	103	250	216	300	267
29.	Lakshadweep	200	Nil	75	19	50	26
30.	Meghalaya	200	139	300	314	550	566
31.	Pondicherry	200	162	460	476	500	513
32.	Sikkim	200	Nil	250	75	200	169
Total		32068*		198238*		294148*	

* As reported by Staes/UTs.

STATEMENT-II

Statement showing Year-wise Achievements in Nuapara and Kalahandi districts of Orissa

S.No.	District	1993-94		1994-95		1995-96	
		Target (No.)	Applications sanctioned by banks	Target (No.)	Applications sanctioned by banks	Target (No.)	Applications sanctioned by banks
1.	Nuapara	30	27	155	113	65	66
2.	Kalahandi	60	56	350	291	235	233

STATEMENT-III

Statement showing Statewise amount released by the Union Government for the implementation of Prime Minister's Rozgar Yojana

Amount (Rs. In lakhs)

S.No.	State/UT	1993-94	1994-95	1995-96
1	2	3	4	5
1.	Andhra Pradesh	42.49	180.71	303.99
2.	Assam	9.64	51.37	98.48
3.	Arunachal Pradesh	1.00	3.96	2.68
4.	Bihar	30.32	147.39	110.48
5.	Delhi	15.42	20.25	33.63
6.	Goa	1.00	5.52	3.89
7.	Gujarat	19.02	58.32	69.71
8.	Haryana	8.98	48.90	66.43
9.	Himachal Pradesh	2.00	25.35	22.76
10.	J & K	2.50	19.78	28.73
11.	Karnataka	20.38	150.91	161.91
12.	Kerala	30.31	155.00	101.22
13.	Madhya Pradesh	25.00	184.85	267.38
14.	Maharashtra	43.20	265.92	193.76
15.	Manipur	2.65	6.18	45.16
16.	Meghalaya	1.00	6.54	4.49
17.	Mizoram	1.30	2.89	1.65

1	2	3	4	5
18.	Nagaland	1.00	2.98	0.21
19.	Orissa	10.49	68.76	71.46
20.	Punjab	11.24	62.40	130.15
21.	Rajasthan	15.57	92.06	92.63
22.	Tamil Nadu	39.37	145.32	159.65
23.	Tripura	1.00	7.34	11.73
24.	Uttar Pradesh	38.15	210.65	403.72
25.	West Bengal	39.00	117.21	80.03
26.	Andaman & Nicobar	1.00	4.10	1.08
27.	Chandigarh	1.10	4.31	1.89
28.	Daman & Diu	1.00	3.11	0.84
29.	Dadra & Nagar Haveli	1.00	3.98	1.29
30.	Lakshadweep	1.00	1.89	0.34
31.	Pondicherry	1.00	8.59	4.54
32.	Sikkim	1.00	2.87	0.76
Total		419.03	2029.41	2475.57

Import of Raw Cashew Nuts

2599. SHRI N.K. PREMCHANDRAN : Will the Minister of COMMERCE be pleased to state :

(a) the total quantity of raw cashew nuts imported and finished cashew products exported during 1995-96 and the foreign exchange incurred thereon and earned therefrom respectively;